

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.85/98

Friday this the 16th day of January, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

Thomas T.C.
Thattarappally,
Thottuvathala,
Kainakary.

...Applicant

(By Advocate Mr. K.Karthikeya Panicker)

Vs.

1. Union of India, represented by
the Secretary, Department of Posts,
New Delhi.

2. The Assistant Superintendent of Post
Offices, Alapuzha sub Division,
Alapuzha.

...Respondents

(By Advocate Mr. James Kurien, ACGSC)

The application having been heard on 16.1.1998, the
Tribunal on the same day delivered the following;

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

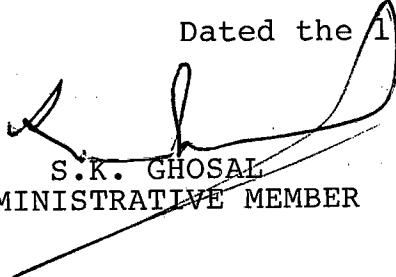
The applicant who has applied for selection and
appointment as Extra Departmental Packer, Kainakary Sub
Office has filed this application for a direction to
consider his candidature also for selection and appointment
to that post. It appears that the applicant apprehended
that his case may not be sponsored by the Employment
Exchange and for this reason the respondents would not
consider his candidature in the selection. Hence he has
filed this application.

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2. When the application came up for hearing today, learned counsel for the respondents states that in view of the ruling of the Hon'ble Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist. A.P. Vs. K.B.N.Visweswara Rao and others, 1996 (6) SCC 216, the applicant's candidature also will be considered by the respondents when making a selection to the post of Extra Departmental Packer, Kainakary Sub Post Office.

3. In the light of the above submission of the learned counsel for the respondents, the application is disposed of with a direction to the respondents to consider the candidature of the applicant as valid for selection and appointment and consider him for selection and appointment to the post of Extra Departmental Packer, Kainakary Post Office in accordance with the rules. There is no order as to costs.

Dated the 16th January, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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